

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 55 of 2015 &  
IA No. 75 of 2015**

**Dated: 24<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**GRIDCO Ltd. .... Appellant (s)  
Vs.  
Central Electricity Supply Utility of Odisha & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upathyay  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Ms. Anshu Malik for R-7/DERC  
Mr. R.B.Sharma for R-6  
Mr. Prashanto Sen  
Mr. Udayan Verma  
Mr. Shivandu Singh  
Mr. Sandh Batta for R-1 & R-2

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **06.02.2017.**

**(I.J. Kapoor)  
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)  
Chairperson**